

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:691  
ANSWERED ON:01.03.2013  
POSCO ACT  
Dhruvanarayana Shri R.

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) whether the Government proposes to register the child sexual abuse cases under the Protection of Children from Sexual Offences (POSCO) Act, 2012; and

(b) if so, the details thereof and its implementation status thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b) The Protection of Children from Sexual Offences Act, 2012 has come into force with effect from 14th November, 2012 along with the rules framed thereunder. All the States/Union Territories except Jammu and Kashmir have been requested to implement the provisions of the Act in their State/Union Territory.